

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.1920/2013

New Delhi, this the 22nd day of September, 2015

Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)

Sh. Giriraj Sharma s/o Sh. Ram Pal Sharma
R/o 83, Sarvodaya Nagar,
Near Vijay Nagar Check Post,
Ghaziabad (UP).
Working as LDC,
Regional Passport Office,
Ministry of External Affairs,
Govt. of India, HYDCO Trikoot-3,
Bhikaji Cama Place,
R.K. Puram, New Delhi-110066.Applicant

(Applicant in person)

VERSUS

1. Union of India through
Ministry of External Affairs,
South Block,
New Delhi – 110 011
(Through : The Secretary)

2. The Passport Officer,
Regional Passport Office,
Ministry of External Affairs,
Govt. of India, HYDCO Trikoot-3,
Bhikaji Cama Place,
R.K. Puram, New Delhi-110066.

3. The Joint Secretary (CPV & PSP) &
Chief Passport Officer,
Ministry of External Affairs,
Patiala House, Tilak Marg,
New Delhi-110 001.Respondents

(By Advocate: Mr. Rajinder Nischal)

O R D E R (ORAL)**By Mr. A.K. Bhardwaj, Member (J):**

As prayed for by Shri R.N. Singh, learned counsel for the applicant, the present OA is dismissed as withdrawn with liberty to file fresh one with better particulars.

(Dr. B.K. Sinha)
Member (A)

(A.K. Bhardwaj)
Member (J)

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